

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-25/2003/8321/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B.K. Chetri,  
Special Judge, CBI, Assam,  
Addl. CBI Court No.1,  
Chandmari, Guwahati.

Dated Guwahati the <sup>th</sup> 27 September, 2023.

Sub: **Casual Leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/702-705/E, dtd. 21.09.2023.  
Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/696-699/E, dtd. 19.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for (i) **half day casual leave on 22.09.2023** and (ii) **casual leave on 26.09.2023, alongwith station leave permission, from the morning of 23.09.2023 to the night of 26.09.2023**, has been granted.

The learned Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati and in his absence, the learned Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati will remain in charge of your Court & Office.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-25/203/8322-8324/A, dated , 27-09-23**

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court .

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**